

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 19**  
**43/241/(PB)/2020**

**IN THE MATTER OF:**

Rohit Khanna & anr.

Vs.

Royce Developers Pvt. Ltd. & Ors.

**Under Section 241(1)**

.... Applicant

.... Respondent

**Order delivered on 11.02.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Alok Dhir, Ms. Varsha Banerjee and Mr. Mukund Rawat, Advs.

For the Respondent

**ORDER**

List this matter on 26.02.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**